Name of the Corporate Debtor: CHANDIGARH OVERSEAS PRIVATE LIMITED; Date of Commencement of CIRP: 27-02-2023; List of Creditors as on: 25-12-2023; Name of IP: Mr. Arvind Kumar; Process Number: 1; Last 5 digitof registration number: 10357

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	310	6884868207.57	295	1902951477.76	85.80	0	4972453083.85	47889863.00	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	3	1466276883	1	15575890	0.70	0	1450700993		Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	Annexure 5
6	Operational creditors (Employees)	18	127678742	18	19157067	0.86	0	108521675	0	Annexure 6
7	Operational creditors (Government Dues)	0	0	0	0	0.00	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	8	1439088973	4	239252810	10.79	0	1199836163.00	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	2	199507430	2	41000001.00	1.85	0	158507430	0	Annexure 9
Total		341	10117420235.57	320	2217937245.76	100.00	0	7890019344.85	47889863	